

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "ए", चण्डीगढ़  
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH  
BENCH "A", CHANDIGARH

श्री एन.के.सैनी, उपाध्यक्ष एवं श्री संजय गर्ग, न्यायिक सदस्य  
BEFORE: SHRI. N.K.SAINI, VP & SHRI , SANJAY GARG, JM

आयकर अपील सं./ ITA No. 1063/CHD/2019

निर्धारण वर्ष / Assessment Year : 2014-15

M/s Fortune Multitech Pvt.Ltd., Flat No. 1148, Universal Enclave, Sector 48-D, Chandigarh.	बनाम	The ACIT, Circle 5(1), Chandigarh.
स्थायी लेखा सं./PAN NO: AABCF5370J		

**Hearing through Video Conferencing**

निर्धारिती की ओर से/Assessee by : None (withdrawal application of  
Shri Ajay Kumar Jain, CA

राजस्व की ओर से/ Revenue by : Shri Arvind Sudershan, JCIT

सुनवाई की तारीख/Date of Hearing : 29.07.2020

उद्घोषणा की तारीख/Date of Pronouncement : 29.07.2020

**आदेश/Order**

**Per Sanjay Garg, Judicial Member :**

The present appeal has been preferred by the assessee against the order dated 07.06.2019 of the Commissioner of Income Tax (Appeals)-II, Chandigarh.

2. Ld. Counsel for the assessee has filed an application dated 21.07.2020 stating that since the assessee has opted for 'Vivad Se Vishwas Scheme' therefore, he intends to withdraw the present appeal. The ld. DR has no objection for the said withdrawal.

In view of the above, the appeal of the assessee is hereby dismissed as 'Withdrawn'

Order pronounced on 29.07.2020.

Sd/-

(एन.के.सैनी)

( N.K. SAINI)

उपाध्यक्ष / VICE PRESIDENT

“Poonam”

Sd/-

(संजय गर्ग)

(SANJAY GARG)

न्यायिक सदस्य/ Judicial Member

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File